

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Cr. Appeal (D.B.) No. 814 of 2019

Bifan Yadav & Others ... Appellants

Versus

The State of Jharkhand ... Respondent

CORAM: HON'BLE MR. JUSTICE H.C. MISHRA
HON'BLE MR. JUSTICE RAJESH KUMAR

For the Appellants : M/s. Munna Lal Yadav, Advocate

For the State : A.P.P.

The matter was taken up through Video Conferencing. Learned counsels for the parties had no objection with it and submitted that the audio and video qualities are good.

I.A No.4665 of 2020

5/ 14.09.2020. This appears to be a tied-up matter.

Let this matter be listed before the appropriate Bench.

(H. C. Mishra, J.)

(Rajesh Kumar, J.)

BS/-